

**Calcutta High Court  
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 29-06-2021 To 29-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	677/2021	NAIMUL HAQUE @ ALI @ NAIMUL ISLAM	JAYDEEP KANTA BHOWMIK	17-08-2021	1. SEQUENCE OF THE PARAGRAPH NUMBERS IS INCORRECT 2.FORM-A IS INCORRECT PLEASE COMPLY WITH (NOTIFICATION NO-1277-G DT 16TH APRIL,2021)
2	CRM	714/2021	MANIK SEN	MADHUSHRI DUTTA	13-07-2021	1.IMPROPER ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING) 2. PIN CODE IS REQUIRED IN RESPONDENT'S ADDRESS IN FORM A
3	CRR	114/2021	NARESH SIDHYA AND ANR	JAYDEEP KANTA BHOWMIK	13-07-2021	FORM-A IS INCORRECT PLEASE COMPLY WITH (NOTIFICATION NO-1277-G DT 16TH APRIL,2021)
4	CRR	115/2021	PRADIP KUMAR CHAKRABORTY	SUMAN SEHANABIS (MANDAL)	13-07-2021	1. FORM-A IS INCORRECT PLEASECOMPLY WITH (NOTIFICATION NO-1277-G DT 16TH APRIL,2021) 2. COMPLETE POSTAL ADDRESS OF THE RESPONDENTS IS REQUIRED IN FORM A 3. SIGNATURE OF THE DEPONENT IS REQUIRED IN PHOTOCOPY OF THE ID PROOF 4.FULL ADDRESS WITH PHONE NO OF THE ADVOCATE MUST BE WRITTEN IN VAKALATNAMA

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